

[Print](#)**Defective Case Register from 2025-01-24 to 2025-01-24**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/2827/2025	RABI NARAYAN MISHRA	2025-01-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Affidavit Not Proper. 2.AGE OF PETITIONER NOT STATED IN AFFIDAVIT 3. NEAT COPY OF PAGE NO 43 54 AND 55 TO BE FILED
2	D-BLAPL/2407/2025	BHARAT BHUSAN ROUTRAY	2025-01-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 9 not legible.
3	D-CRLMC/2383/2025	JYOTIRMAYA SAHOO	2025-01-24	1.Page no.17 not filed.2.Hologram of Rs.50/- not affixed on V.nama.
4	D-WP(C)/2906/2025	BRAJA KISHOR PANDA	2025-01-24	Petition not correctly addressed to Honorable Court
5	D-BLAPL/2385/2025	NITYANANDA MOHAPATRA	2025-01-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. As per rejection order under Annexure-2, the name of the Lower Court does not tally with Synopsis and petition.
6	D-ABLAPL/2454/2025	PRAMOD KUMAR SAMANTASINGHAR	2025-01-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Page nos.8 to 12 not neat and legible.
7	D-WP(C)/3085/2025	CHITTA RANJAN PATNAIK	2025-01-24	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. NEAT PAGE NO.21 BE FILED.
8	D-BLAPL/2393/2025	SURYAKANTA DASH	2025-01-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the Father of deponent wrongly mentioned in the affidavit( in Item No.2) 2. Page nos.11 12 and 13 not neat.
9	D-BLAPL/2361/2025	AMIT BISWAL	2025-01-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 30-OTHER DEFECT (IF ANY) 2(a)cc case no. in rejection order not tally with petition.
10	D-CRLMC/2434/2025	TARA PRASAD MOHAPATRA	2025-01-24	1. Authentication fee Rs.4.40/- to be paid.
11	D-CONTC/2975/2025	BIJAYALAXMI SAHOO	2025-01-24	NOT PROPERLY ADDRESS TO THE HONBLE COURT
12	D-CRLMC/38831/2024	MANAS KUMAR CHAND	2025-01-24	14-NOT PROPERLY INDEXED.
13	D-MACA/2740/2025	AKSHAYA KUMAR PATI	2025-01-24	1.valuation of appeal and payable of court not furnished in appeal only Rs.6/-paid I A

				filed for exemption of court fees for
14	D-BLAPL/2467/2025	PRASANTA KUMAR NANDA	2025-01-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl.nos. ofpara in petition not correct and declaration of sl. nos. not correct in declaration.
15	D-WP(C)/2979/2025	RABINDRA KUMAR PATNAIK	2025-01-24	Annexure 8 the Representation of the petitioner not properly page marked according to Index. In place of Page No 26-27 it seems to be only Page No 26.
16	D-CRLA/2398/2025	PRABHAT KUMAR DAS	2025-01-24	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 16 days
17	D-WP(C)/2838/2025	JAYDEEP PAL	2025-01-24	welfare fund of Rs 50/ not paid in v.nama
18	D-BLAPL/2447/2025	SYED IQBAL	2025-01-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.2.As per index,Annexures no.1 2 3 4 6 7 8 and 9 not described in the petition.3. As per rejection order,G.R.Case No.24 of 2024(N)/CIS G.R.Case No.12 of 2024(N) under Annexure-5 not mentioned in Synopsis and petition 2..Petition not correctly addressed to Honorable Court
19	D-CRLMC/2461/2025	SANJIB KUMAR BHANJADEO	2025-01-24	.Petition not correctly addressed to Honorable Court
20	D-WP(C)/2960/2025	SATYABADI MANTRY	2025-01-24	1. Date of order not correctly furnished sl. no. 6 in index page.
21	D-CRLMP/2412/2025	ALOK KUMAR DAS	2025-01-24	Petition not correctly addressed to Honorable Court
22	D-WP(C)/2934/2025	ARUN KUMAR PATRA	2025-01-24	1.I.A petition not correctly addressed to Honble Court. 2..Petition not correctly addressed to Honorable Court
23	D-CMP/3032/2025	BIDESH RANJAN BEHERA	2025-01-24	Age of petitioner provided in cause title does not tally with age furnished in affidavit .
24	D-ABLAPL/2420/2025	AMITAV TRIPATHY	2025-01-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
25	D-WP(C)/2863/2025	MANAS KUMAR CHAND	2025-01-24	1. Rejecting Application vide office number not correctly furnished in Synopsis cause title and para no.1 of the petition
26	D-ABLAPL/2381/2025	BIRANCHI NARAYAN MAHAPATRA	2025-01-24	FIR. date in date chart and index not tally with ,FIR. 2.PAGE NO.12 NOT NEATLY LEGIBLE.
27	D-WA/2893/2025	SAROJ KUMAR JEE, A.G.A.	2025-01-24	1. not correctly address in appeal and IA.
28	D-ABLAPL/2432/2025	TARA PRASAD MOHAPATRA	2025-01-24	.Subject Code incorrectly Mentioned
29	D-BLAPL/757/2025	PVS NANAJI ACHARY	2025-01-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				1. page no. 61 not found. 2.Date not reflect in V.nama.
30	D-MATA/3022/2025	AMARENDRA SAHOO	2025-01-24	1.not correctly address in appeal and IA. 2.Case number not correctly furnished in being aggrieved.Enrollment number not furnished in first page and prayer.
31	D-ABLAPL/2456/2025	PRAVASH CHANDRA JENA	2025-01-24	.Petition not correctly addressed to Honorable Court
32	D-BLAPL/2365/2025	SARADA PRASAD DASH	2025-01-24	1. Date of rej. order in date chart , not tally with rejection order.2.Age not reflected in V.nama.
33	D-RVWPET/2889/2025	SHASHI BHUSAN JENA	2025-01-24	Place it after filing of C.copy of impugned order
34	D-WP(C)/2539/2025	MD. GOLAM MADANI	2025-01-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
35	D-WP(C)/2901/2025	BRAJA KISHOR PANDA	2025-01-24	Petition not correctly addressed to Honorable Court
36	D-WA/3125/2025	SAIBRATA RATH	2025-01-24	The appeal should confined to one order
37	D-ABLAPL/2431/2025	HAREKRUSHNA DASH	2025-01-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
38	D-BLAPL/2413/2025	ASIT KUMAR JENA	2025-01-24	.Petition not correctly addressed to Honorable Court
39	D-CRLMC/2462/2025	RAKESH BEHERA	2025-01-24	14-NOT PROPERLY INDEXED. 1. Put up for SR after filing of Certified copy of annex-1.
40	D-WP(C)/2905/2025	BRAJA KISHOR PANDA	2025-01-24	Petition not correctly addressed to Honorable Court
41	D-WP(C)/2858/2025	JAYADEBA BEHERA	2025-01-24	1. Rent receipt not filed as per annex-1. 2.Petition not correctly addressed to Honorable Court
42	D-CRLA/2449/2025	MANAS KUMAR CHAND	2025-01-24	Date of TC Jt not correctly furnished in the being aggrieved
43	D-CMAPL/3112/2025	ADV.	2025-01-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.C.copy of dismissal order not filed
44	D-CRLMP/2472/2025	ACHYUTANANDA PATTANAIAK	2025-01-24	1. PAGE NO. 8 NOT LEGIBLE 2.Petition not correctly addressed to Honorable Court
45	D-WP(C)/3008/2025	KUNAL KUMAR SWAIN	2025-01-24	Certified copy of judgement in Spl Case No 291/80 of 2022-2017 TC No 14 of 2023 in the court of ADJ (FTSC) Keonjhar not filed.
46	D-WP(C)/2926/2025	ALOK KUMAR MOHAPATRA	2025-01-24	.Petition not correctly addressed to Honorable Court
47	D-BLAPL/2440/2025	PRASANTA KUMAR ROUTRAY	2025-01-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Page no 5 not found.Paragraph not correctly furnished.
48	D-ABLAPL/2340/2025	SUSANTA KUMAR BARAL	2025-01-24	.Petition not correctly addressed to Honorable Court

49	D-CMP/3035/2025	PRABODHA CHANDRA NAYAK	2025-01-24	3-AUTHENTICATION FEE IS DEFICIENT. 8-CAUSE TITLE NOT IN ORDER. The name of the opposite party No. 7 not correctly furnished. A.Fee of Rs.198/- not paid
50	D-WP(C)/2963/2025	JYOTIRMAYA SAHOO	2025-01-24	1. HBAWF fee Rs. 50/- to be paid
51	D-WP(C)/2954/2025	PRANAYA KISHORE HARICHANDAN	2025-01-24	.Receipt Showing Serv.copy To ct not Filed.
52	D-BLAPL/2374/2025	SAMARENDRA BAHADUR	2025-01-24	Name of trial court not tally with rejection order.
53	D-WP(C)/3004/2025	MANOJA KUMAR KHUNTIA	2025-01-24	Paragraphs mentioned in the Declaration is incorrect.
54	D-WA/2699/2025	AGASTI KANUNGO	2025-01-24	1. Period of Delay 48 days delay
55	D-WP(C)/2945/2025	DURGESH NARAYAN RATH	2025-01-24	.Petition not correctly addressed to Honorable Court
56	D-CRLMP/2346/2025	ALOK KUMAR MOHAPATRA	2025-01-24	20-VERNACULAR CERTIFICATE NOT FURNISHED. Address not properly furnished.
57	D-CRLA/2371/2025	KHUSBU PANIGRAHI	2025-01-24	Name of victim disclosed in para2 of appeal memo.(pg.3)
58	D-RSA/3001/2025	S.S.RAO(SR. ADV.)	2025-01-24	1.Period of Delay 51 days.
59	D-CRLMC/1162/2025	S.S.RAO	2025-01-24	1.Age of the petitioner nos.1 and 2 not furnished in cause title.
60	D-CRLMP/2446/2025	ALOK KUMAR MOHAPATRA	2025-01-24	1. PAGE NOS. 10 and 11 NOT LEGIBLE 2.Petition not correctly addressed to Honorable Court
61	D-CRLA/2327/2025	TANMAYA KUMAR MOHANTY	2025-01-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. NOT FILLED IN AS NAME AND ADDRESS OF A 2 NOT GIVEN.
62	D-CRLA/2372/2025	PATITAPABAN NATH	2025-01-24	1.mobile number of filing consel not furnished . 2. put up for further S .R after filing of c .copy of trial court judgement .
63	D-MACA/3041/2025	SOMNATH ROY	2025-01-24	statutory deposit not made
64	D-MATA/3076/2025	PRAVAT KUMAR MOHANTY	2025-01-24	1.not correctly address in appeal and IA. 2. description in annexure -1 in index not correctly furnished.
65	D-WP(C)/2833/2025	PRAKASH KUMAR JENA	2025-01-24	AGE OF THE PETITIONER NOT STATED IN CAUSE TITLE
66	D-WP(C)/2848/2025	AMIT PRASAD BOSE	2025-01-24	not correctly address in IA
67	D-WA/2682/2025	BHARAT JALLI	2025-01-24	1. Period of Delay 15 days delay
68	D-ABLAPL/2369/2025	BIJAYA KUMAR BEHERA 1	2025-01-24	Date of copy of FIR not tally with Index.
69	D-ABLAPL/2433/2025	TARA PRASAD MOHAPATRA	2025-01-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED.  Index not properly page marked.
70	D-WP(C)/2857/2025	LAXMIKANTA MOHANTY	2025-01-24	1. I.A petition not correctly addressed to Honble Court. 2..Petition not correctly addressed to Honorable Court
71	D-WP(C)/2854/2025	ACHYUTANANDA PATTANAIK	2025-01-24	In averment as described as Annexure 3 the letter No and date mentioned lastly as letter No -18/2024 dated 23.7.2024 in place of letter No 1281 dated 25.7.2024(2) Pagination of Annexure 1 seems to be wrong in the body of writ application as both page marked as serial No 9
72	D-WP(C)/2968/2025	SHAKTI DATTA TRIPATHY	2025-01-24	First para of page No 3 the spelling of State is wrong
73	D-CONTC/2969/2025	BIJAYALAXMI SAHOO	2025-01-24	1.Address To The Honble Court Is Not Proper.
74	D-WA/2938/2025	SASWAT DAS, A.G.A.	2025-01-24	not correctly address in appeal and IA
75	D-WP(C)/2915/2025	SUBHENDU KUMAR DAS	2025-01-24	Date mentioned under annexure-3/ B at page no 27 not tally with the averment and index of the writ petition also in Book mark index.
76	D-CONTC/2750/2025	ADV.	2025-01-24	NOT PROPERLY ADDRESS TO THE HONBLE COURT
77	D-CRLA/2188/2025	PRASANNA KUMAR MISHRA	2025-01-24	Good ground certificate not furnished.
78	D-ABLAPL/2422/2025	AMITAV TRIPATHY	2025-01-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
79	D-BLAPL/2343/2025	MANAS RANJAN BEHERA	2025-01-24	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Paragraph not correctly mentioned in the affidavit.
80	D-BLAPL/2375/2025	JNYANANANDA PANDA	2025-01-24	As per standing order no.3 dtd. 9-7-2024, name of the prosecutrix/ informant shall not be reflected in the petition .Then S.R.will be made.
81	D-WP(C)/2961/2025	JYOTIRMAY GUPTA	2025-01-24	PRAYER portion in place of as well as office Letter No 1999 dated 14.3.2023 vide Annexure -5, wrongly mentioned as vide Annexure 7. (2) Annexure 5 and 7 is not Legible. (3) In DECLARATION para 1 to - not properly filled up
82	D-CMAPL/3114/2025	ADV.	2025-01-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Period of Delay 16 days 2.matter not correctly furnished in the first page
83	D-ABLAPL/2390/2025	MANOJ KUMAR MALLICK	2025-01-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				page nos. 14 and 15 not partially neat.
84	D-ABLAPL/2414/2025	ASIT KUMAR JENA	2025-01-24	8-CAUSE TITLE NOT IN ORDER. Address to the Honble court not proper.
85	D-WA/2937/2025	BIBEKANANDA NAYAK, A.G.A.	2025-01-24	not correctly address in appeal and IA
86	D-ABLAPL/2379/2025	JYOTIRMAYA SAHOO	2025-01-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs. 50/- not paid in Vnama.
87	D-MACA/2849/2025	ARPIT SARANGI	2025-01-24	1.Court Fee Rs.48,038/ payable not paid IA filed court fees payable not correctly furnished 2. court fees payable not correctly furnished in IA , page no-19 doble writing
88	D-WP(C)/54501/2024	BIBEKANANDA BHUYAN	2025-01-24	1. Annexure 4 to 11 not properly described in the petition.2. Instead of filing C. Copy of annexure-1 xerox copy filed.
89	D-CONTC/2754/2025	ADV.	2025-01-24	NOT PROPERLY ADDRESS TO THE HONBLE COURT
90	D-WP(C)/2970/2025	SARAT CHANDRA DASH	2025-01-24	1.Petition not correctly addressed to Honorable Court 2. Paragraphs left blank in the declaration part of the affidavit.
91	D-RSA/2834/2025	AMIT PRASAD BOSE	2025-01-24	Not properly addressed in the I.A.
92	D-CRLA/2448/2025	SURYAKANTA DASH	2025-01-24	Being aggrieved and prayer may stick to one date
93	D-WP(C)/2962/2025	JITENDRA KUMAR MISHRA (2)	2025-01-24	14-NOT PROPERLY INDEXED. 1.Petition not correctly addressed to Honorable Court 2. Page no.19 not filed.
94	D-MACA/2868/2025	ARPIT SARANGI	2025-01-24	16-PETITION/APPEAL NOT IN TIME Period of Delay 155 days
95	D-WA/2941/2025	SASWAT DAS,A.G.A	2025-01-24	not correctly address in appeal and IA
96	D-WP(C)/2923/2025	SUBHADUTTA ROUTRAY	2025-01-24	Annexure 32 is not attested.
97	D-CONTC/2946/2025	SANTOSH KUMAR SWAIN	2025-01-24	NOT PROPERLY ADDRESS TO THE HONBLE COURT
98	D-BLAPL/2344/2025	MANAS RANJAN BEHERA	2025-01-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
99	D-BLAPL/2465/2025	SANJIB KUMAR BHANJADEO	2025-01-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 13 14 and 24 not neat.
100	D-WP(C)/2971/2025	B.V. RANGANATH SWAMY	2025-01-24	1.Receipt Showing Serv.copy To it not Filed. 2. Paragraphs not correctly furnished both the declaration part of the affidavit of writ petition and I.A. petition
101	D-CRLMC/2376/2025	SUMIT SEKHAR PATTNAIK	2025-01-24	1.At page no.15 Annex-3 is not exhibited.2.Petition not correctly addressed to Honorable Court in I.A. 2..Petition not correctly addressed to Honorable Court

102	D-CRLMC/2469/2025	M.A.ALI	2025-01-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Certified copy of annex-1 not filed. 2. GR case number not correctly furnished in line no.11 of page no.10. 3. Page no.14 of line no.11left blank. 4. Annexure no.1 not averred in the body of CRLMC petition. 5. HBAWF fee Rs. 50/- to be paid. 6. As per Index Annexure -5 not properly arranged in the body of the petition. 6.Petition not correctly addressed to Honorable Court
103	D-CRLMC/2415/2025	BIBHUTI BHUSAN BEHERA	2025-01-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
104	D-WP(C)/2983/2025	SHAKTI DATTA TRIPATHY	2025-01-24	Date mentioned under annexure-5 not tally with the Index of writ petition and Book mark index.
105	D-CMAPL/3019/2025	KIRTAN DANG	2025-01-24	Place it after filing of dismissal order
106	D-WP(C)/2984/2025	SANJAY KUMAR SAMANTARAY	2025-01-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
107	D-CMP/3067/2025	SAMIR KUMAR MISHRA( SR. ADV.)	2025-01-24	3-AUTHENTICATION FEE IS DEFICIENT.  Authentication fees of Rs 5.50p not paid in c.copy of order
108	D-WP(C)/2932/2025	ARUN KUMAR PATRA	2025-01-24	1.I.A petition not correctly addressed to Honble Court. 2.Petition not correctly addressed to Honorable Court
109	D-ABLAPL/2430/2025	PANCHANAN PANIGRAHI	2025-01-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
110	D-CONTC/2748/2025	ADV.	2025-01-24	NOT PROPERLY ADDRESS TO THE HONBLE COURT .
111	D-ABLAPL/2382/2025	JYOTIRMAYA SAHOO	2025-01-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  D.Fee of OSBC Rs.50/- not paid.
112	D-WP(C)/2835/2025	MADHAB LAL AGARWAL	2025-01-24	Receipt Showing Serv.copy To ct not Filed.
113	D-CONTC/2756/2025	SATYABRATA SATAPATHY	2025-01-24	NOT PROPERLY ADDRESS TO THE HONBLE COURT
114	D-CRLA/2401/2025	BISWAJIT TRIPATHY	2025-01-24	1. Code Indicated but not correct 2.In cause title passed by learned reflected twice and father name of appellant no .2 not furnished .
115	D-ABLAPL/2353/2025	BHABANI SHANKAR DASPARIDA	2025-01-24	4-AFFIDAVIT/VERIFICATION NOT PROPER.  PS not mentioned in the affidavit.

116	D-WP(C)/2896/2025	RAJENDRA NARAYAN ROUT	2025-01-24	1-COURT FEE IS DEFICIENT. 1. Rs 30/- to be paid on petition 2..Petition not correctly addressed to Honorable Court
117	D-WP(C)/2976/2025	RAMANATH ACHARYA	2025-01-24	1. Date not mentioned in the averment under annexure-1 at page 4. 2..Petition not correctly addressed to Honorable Court
118	D-BLAPL/2419/2025	KABIRAJ PRADHAN	2025-01-24	Petition not correctly addressed to Honorable Court.
119	D-CONTC/2951/2025	SANTOSH KUMAR SWAIN	2025-01-24	1.Address To The Honble Court Is not Proper.
120	D-CRLMC/2423/2025	OM SWARUP	2025-01-24	.Petition not correctly addressed to Honorable Court
121	D-CRLMC/2342/2025	UMAKANT MAHAPATRA	2025-01-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
122	D-MATA/2957/2025	PRABIR KUMAR RAY	2025-01-24	16-PETITION/APEAL NOT IN TIME Period of Delay 4 days
123	D-WP(C)/2542/2025	SURYA NARAYAN PATNAIK,A.G.A	2025-01-24	1. Petition not correctly addressed to the Honorable court in Writ petition and also in both the I.A. petitions. 2. .Petition not correctly addressed to Honorable Court
124	D-BLAPL/2404/2025	BIRAJA PRASAD NANDA	2025-01-24	.Petition not correctly addressed to Honorable Court
125	D-ABLAPL/2438/2025	RABI NARAYAN MOHANTY	2025-01-24	.Petition not correctly addressed to Honorable Court
126	D-CONTC/2978/2025	BIJAYALAXMI SAHOO	2025-01-24	NOT PROPERLY ADDRESS TO THE HONBLE COURT
127	D-CRLMP/2348/2025	JEET SWARUP SAMAL	2025-01-24	1.Cause Title Not In Order. 2.Undertaking For Non Filing Of Translated Copy Not Filed 3. Petitioners instead W/0 mentioned S/0 in cause title.
128	D-CRLA/2363/2025	KARUNAKAR GAYA	2025-01-24	YEAR OF THE TRIAL CASE IS INCORRECT IN PRAYER
129	D-CRLA/2233/2025	DIGAMBAR SETHI	2025-01-24	LOWER COURT BE CORRECTLY DECRIBED IN PRAYER OF IAs(DESCRIBED AS AD HOC)
130	D-CRLREV/38080/2024	SAYED IQBAL	2025-01-24	Code Indicated but not correct 1 .Date of appellate court judgement is 05 .11 .2024 and date of trial court judgement is 22 .11 .2019 , but in list of date and events , the same are not correctly furnished and the trial court judgt . date not also correctly furnished in page -2 ofrevision petition . . 2 .Affidavit not made in I .A no .41 42 and 43 of 2025 . 3 .Authentication fees not paid on annexure -3 .
131	D-ABLAPL/2445/2025	SANJAYA MAJHI	2025-01-24	1. Court Fees of Rs 6/- not Paid in the Petition. 2. Paragraphs mentioned in Declaration is incorrect. 3..Petition not correctly addressed to Honorable Court
132	D-ABLAPL/2391/2025	MANOJA KUMAR MALLICK	2025-01-24	Date of FIR in date chart , not tally with FIR.

133	D-BLAPL/2349/2025	PARTHA SARATHI DAS	2025-01-24	Annexure-2 Page 11 not available.
134	D-BLAPL/2435/2025	TARA PRASAD MOHAPATRA	2025-01-24	Signature of executant in V. nama not tally with cause title and rej. order.
135	D-RSA/2987/2025	GOKULANANDA PADHI	2025-01-24	1.Date of judgement mentioned in annex-1 does not tally with index. 2. Date mentioned in being aggrieved portion and also in prayer portion does not tally with each other. 3. Not properly addressed to honble court. 4. Averment made in synopsis and date chart is incomplete. 5. Valuation of appeal and court fee payable not furnished in appeal memo. 6. Lower court decree be filed for assessment of court fee. Put up for further SR after rectification.
136	D-CRLMC/2441/2025	MANOJ KUMAR PANDA	2025-01-24	1.Petition not correctly addressed to Honorable Court 2. Authentication fee Rs.1.10/- to be paid.
137	D-WP(C)/2873/2025	AMIT KUMAR NATH	2025-01-24	1.Hologram Of Rs.50/- Not Paid On V.Nama.
138	D-FAO/2952/2025	BIRANCHI NARAYAN RATH	2025-01-24	1.Appellant No. 2 not executed in the vakalatnama.
139	D-CRLA/2304/2025	DEBASNAN DAS	2025-01-24	8-CAUSE TITLE NOT IN ORDER. 1. Period of Delay 8 days. 2. CAUSE TITLE NOT CORRECTLY ADDRESSED.
140	D-WP(C)/2718/2025	KUNJA SUNDAR DAS	2025-01-24	Annexure 1 and 2 not legible.
141	D-CONTC/2972/2025	BIJAYALAXMI SAHOO	2025-01-24	1-Reference certificate not furnished,2-Not properly addressed,3-Case nomenclature wrongly mentioned in item no.4 of affidavit
142	D-RVWPET/54861/2024	BIPLABA P.B. BAHALI	2025-01-24	Rs 2848.00 payable Rs6.00 paid DCF Of Rs 2842 to be paid
143	D-RSA/2821/2025	SUSANTA KUMAR DASH, (SR.ADV.)	2025-01-24	But R-3 and 4(a) of Lower Appellate Court was made Party twice in this Appeal be corrected.
144	D-CRLA/2457/2025	PRAVASH CHANDRA JENA	2025-01-24	GOOD GROUND CERTIFICATE NOT FURNISHED.
145	D-ABLAPL/2452/2025	PRAMOD KUMAR SAMANTASINGHAR	2025-01-24	1.Ref. certificate not tally with FIR. details.2.page nos. 8 to 10 not partially legible.
146	D-WP(C)/2859/2025	BIJAY KUMAR MISHRA	2025-01-24	1. FIR number not correctly furnished in Sl. no.6 in index,Date chart and last line of the page no.7
147	D-CMP/2955/2025	MAHESWAR MOHANTY	2025-01-24	.Subject Code incorrectly Mentioned
148	D-ABLAPL/2450/2025	DEBASNAN DAS	2025-01-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. paragraphs not correct in declaration of affidavit. 2.Date of FIR IN DATE CHART NOT TALLY WITH FIR.
149	D-RVWPET/2890/2025	SHASHI BHUSAN JENA	2025-01-24	Petitioners are not the parties in the WA

150	D-WP(C)/2965/2025	CHITRASEN PARIDA	2025-01-24	1. Page no.11 para no.(1) and Page no.13 para no IV of (1) and (a) left blank.
151	D-CMP/3102/2025	BUDHIRAM DAS	2025-01-24	8-CAUSE TITLE NOT IN ORDER. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  NOT CORRECTLY ADDRESSED.
152	D-CMP/2735/2025	SOURAV BHUYAN	2025-01-24	.Petition not correctly addressed to Honorable Court 2. age and name of father of op no 3 and 6 not furnished in cause title.
153	D-BLAPL/2429/2025	RAJESH RANJAN SAHOO	2025-01-24	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Paragraph no. not correctly furnished on declaration.
154	D-BLAPL/2436/2025	SK. ZAFARULLA	2025-01-24	.Petition not correctly addressed to Honorable Court
155	D-WA/2624/2025	HARA PRASAD RATH	2025-01-24	1.Period of Delay 15 days delay
156	D-CMP/3105/2025	KOUSIK ANANDA GURU	2025-01-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  PETITIONER NO.2 EXECUTED DIFFERENTLY
157	D-BLAPL/2408/2025	BHARAT BHUSAN ROUTRAY	2025-01-24	L.T.I.of Rangadhar Dharei not attested by jailor.
158	D-ABLAPL/2421/2025	PRASANTA KUMAR BARIK	2025-01-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1. Year of F.I.R.and G.R.under Annexure-1 does not tally with Synopsis.
159	D-WP(C)/2964/2025	RASHMI KANTA ACHARYA	2025-01-24	Petition not correctly addressed to Honorable Court
160	D-ABLAPL/2402/2025	PRABHAT KUMAR DAS	2025-01-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page nos 10 and 11 not neat.
161	D-BLAPL/2437/2025	RABI NARAYAN MOHANTY	2025-01-24	.Petition not correctly addressed to Honorable Court
162	D-WP(C)/2902/2025	BRAJA KISHOR PANDA	2025-01-24	Petition not correctly addressed to Honorable Court
163	D-WP(C)/3010/2025	GYANENDRA CHANDRA SWAIN	2025-01-24	.Petition not correctly addressed to Honorable Court
164	D-ABLAPL/2386/2025	ARUN KUMAR BEHERA	2025-01-24	Name of trial court in synopsis not tally with cause title.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 24-01-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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